

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1950
ANSWERED ON:08.03.2013
MONITORING OF ANGANWADI CENTRES
Kalmadi Shri Suresh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any mechanism to monitor the performance of Anganwadi Centres under the Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof;
- (c) the details of Non-Governmental Organisations (NGOs) associated in the functioning of Anganwadi Centres, State/UT-wise including Maharashtra;
- (d) whether any complaints have been received against irregularities or embezzlement committed by these NGOs; and
- (e) if so, the details thereof and the appropriate steps taken or proposed by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme in which Central Government is responsible for Programme Planning and States/ UTs are responsible for the implementation of the Scheme including monitoring the performance of the Anganwadi Centres (AWCs). In the existing monitoring mechanism, monthly & half yearly progress reports are prescribed at Anganwadi and Project level in States/ UTs. In addition, Government has introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels for which guidelines were issued on 31.03.2011. Under these guidelines, the District and Block level Committees will closely monitor inter-alia regularity of functioning of AWCs, monitoring & supervision visits to AWC by ICDS functionaries etc. and Anganwadi level Committee is required to review and take as well as suggest actions to improve delivery of services at the AWC etc.

In order to ensure proper functioning of AWCs, under the strengthening and restructuring of the ICDS revised Management Information System (MIS), Web based MIS and provision for ICT at AWCs under ICDS, forging strong institutional convergence with National Rural Health Mission and Total Sanitation Campaign, particularly, at the district and village levels has been approved.

(c), (d) & (e): Associations of Non-Government Organization in the functioning of AWCs are totally on the discretion of State Governments/UTs. Hence, the Government of India is not maintaining the involvement of NGOs in functioning of AWCs and complaints regarding irregularities on embezzlement committed by these NGOs.